

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
New Delhi**

Ref: Docket No. 55/GT/2013

Date: 15.7.2013

To,  
The Chief Engineer (Commercial),  
NHPC Office Complex  
Sector-33, Faridabad  
Haryana-121003

Sir,

**Subject: Docket No. 55/GT/2013: Revision of tariff of Chamera-II Power station for the Period 2009-14.**

-----  
With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents, latest by **29.7.2013**:

(i) Bank document with respect to interest rates reset at each period in respect of each disbursement of each loan;

(ii) Audited balance sheet of the station for the financial year (FY) 2009-10, 2010-11, 2011-12 and 2012-13.

(iii) The details of capital expenditure and additional capital expenditure incurred, duly audited by the auditors in terms of Regulation 6 (3) shall be submitted.

4. Further action in this matter will be taken on receipt of the above information / clarification.

Yours faithfully,

*Sd/-*  
(B. Sreekumar)  
Deputy Chief (Law)